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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.460/90

Date of Order: 16-6-1993

BETWEEN :

J. Shadrack

.. Applicant.

A. N. D.

1. Union of India represented
by the Chief Personnel
Officer, South Central
Railway, Rail Nilayam, Secunderabad
2. Deputy Chief Mechanical
Engineer, Wagon Workshop,
Guntupalli, Krishna district.

.. Respondents.

Counsel for the Applicant

.. Mr. S. Lakshma Reddy

Counsel for the Respondents

.. Mr. N. V. Ramana

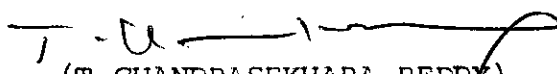
CORAM:

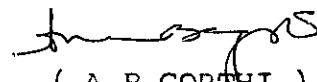
HON'BLE SHRI A. B. GORTHI . MEMBER (ADMN.)

HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

(3)

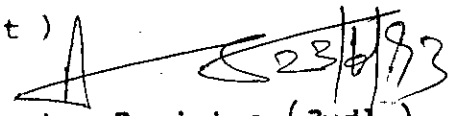
The prayer in this application is that the seniority list published on 23-2-89 ^{be set aside and that} to ~~restore~~ ^{be restored} the seniority of the applicants in accordance with the judgement in OA.387/87. The prayer in this application as well as the grounds taken in support thereof are similar to those of in OA.922/89, which has been decided today separately. For the reasons stated in our judgement in OA.922/89, this application also (OA.460/90) deserves to be dismissed. The same is accordingly dismissed. There shall be no order as to costs.


(T.CHANDRASEKHARA REDDY)
Member (Judl.)


(A.B.GORTHY)
Member (Admn.)

Dated: 10th June, 1993

(Dictated in Open Court)


Deputy Registrar (Judl.)

Copy to:-

1. Chief Personnel Officer, South Central Railway, Union of India, Rail Nilayam, Secunderabad.
2. Deputy Chief Mechanical Engineer, Wagon, Workshop, Guntapelli, Krishna District.
3. One copy to Sri. S. Lakshma Reddy, advocate, CAT, Hyd.
4. One copy to Sri. N.V. Ramana, Addl. CGSC, CAT, Hyd.
5. One spare copy.

Rem/-

O.A. 146046

TYPED BY *[Signature]* COMPARED BY
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CHECKED BY APPROVED BY
HYDERABAD BENCH
HYDERABAD

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: AT HYDERABAD

THE HON'BLE MR. V.C.

AND

THE HON'BLE MR. *A.B. Coran* ~~R. BALASUBRAMANIAN~~ M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY: M(J)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

Dated: 16/6/1992

ORDER/JUDGMENT:

~~R.A./C.A./M.A.No.~~

in

O.A. No.

460/90

~~T.A.No.~~

~~(W.P.No.)~~

Admitted and Interim Directions issued

Allowed

Disposed of with directions

~~Dismissed~~

Dismissed as with drawn

Dismissed for default

M.A. Ordered/Rejected

~~No order as to costs.~~

pvm.

